

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 322  
TO BE ANSWERED ON 27<sup>TH</sup> NOVEMBER, 2024**

**5G TECHNOLOGY SERVICES**

**322 SHRI Y S AVINASH REDDY:**

Will the Minister of COMMUNICATION be pleased to state:

- (a) whether 5G technology has been launched in all the districts of the country including that of the State of Andhra Pradesh;
- (b) if so, the details thereof and the advantages arising out of 5G technology services;
- (c) if not, the steps being taken by the Government to ensure the same; and
- (d) the total area covered under this project in the State of Andhra Pradesh?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT  
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) & (b) 5G services have been launched in all the districts of State of Andhra Pradesh. Further, 5G networks have been rolled out in all States/ UTs across the country and presently 5G services are available in more than 770 districts in the country. More than 4.6 lakh 5G Base Transceiver Stations (BTSs) have been installed as on 31<sup>st</sup> Oct 2024, including 18,730 BTSs in Andhra Pradesh.

Advantages of 5G services include higher peak data rates, lower latency and higher spectrum efficiency over the previous 4G Mobile Technology.

(c) & (d) Government has taken several initiatives for proliferation of 5G services, which, inter alia, include the following:

- i. Assignment of sufficient spectrum for mobile services through auction.
- ii. Series of financial reforms resulting in rationalization of Adjusted Gross Revenue (AGR), Bank Guarantees (BGs), interest rates and penalties.
- iii. Spectrum sharing, trading and surrender has been permitted for efficient use of spectrum.
- iv. Simplification of Procedure for SACFA (Standing Advisory Committee on Radio Frequency Allocations) clearance.
- v. Notification of Telecommunications (Right of Way) Rules and launch of PM GatiShakti Sanchar portal has resulted in streamlining of RoW permissions and expeditious clearance for installation of telecom infrastructure.
- vi. Provision has been made in RoW Rules for time-bound permission for usage of street furniture for installation of small cells and telecommunication line.

Around 18,730 5G BTSs have been installed in the State of Andhra Pradesh as on 31<sup>st</sup> Oct 2024. The range of 5G cell coverage is determined by number of factors including the frequency band being deployed, geographical terrain conditions, radiation power and population density of the area. Further, it is estimated that more than 90% of population in the State of Andhra Pradesh is covered by 5G mobile services.

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